

S.L. No. 57

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.140/2025/EZ**



In The Matter of:-

HIT Flat Dwellers' Association,
Dumurjala, Howrah

..... Applicant

- Versus-

The State of West Bengal & Ors.

...Respondent(s)

**FACT FINDING REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF
RESPONDENT NUMBER 05, THE DISTRICT MAGISTRATE &
COLLECTOR, HOWRAH**

INDEX

Sl. No.	PARTICULARS	ANNEXURE	PAGE
1	Fact Finding Report in the form of Affidavit		1-7
2	Copy of the Inspection Report by the Committee is annexed herewith	'A'	8-19

Filed by:

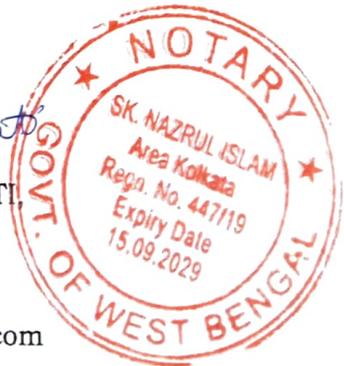
Sibojyoti Chakrabarti

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com





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RESPONDENT NUMBER 05, THE DISTRICT MAGISTRATE &
COLLECTOR, HOWRAH**

I, Deepap Priya, D/o Sri I. Palraj, by faith-Hindu, by occupation-Government Service, now posted as District Magistrate & Collector Howrah District, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the District Magistrate & Collector Howrah District, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, West Bengal and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit for and on



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behalf of myself being respondent number 05, in the instant original application.

2. That this Report of the Committee in the form of Affidavit is filed in compliance and obedience to the Solemn Order dated 21.08.2025 and 06.10.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That it is humbly submitted that in compliance with the solemn directions of passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, vide order dated August 21, 2025, in the aforementioned matter, a fact-finding committee was constituted to investigate allegations in the instant O.A.

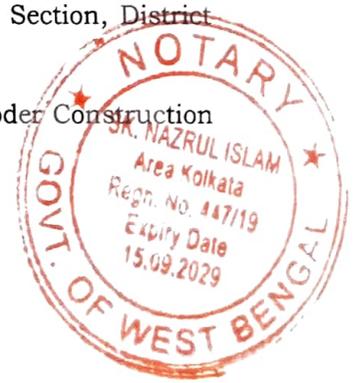
The Committee comprised of the following members:

- **Shri Partha Pratim Sadhukhan**, Officer-in-Charge, Environment Cell, Howrah Collectorate.
- **Shri Bimalendu Mal**, Environment Engineer, Howrah Regional Officer, West Bengal Pollution Control Board.
- **Shri Surit Kumar Mukhopadhyay**, Executive Engineer (Conservancy), Howrah Municipal Corporation.
- **Shri Soumitra Halder**, Executive engineer (Drainage & sewerage), Howrah Municipal Corporation.
- **Shri Surajit Das**, Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Department.

1. INSPECTION DETAILS

In compliance with the solemn directions of the Hon'ble National green Tribunal (NGT), Eastern Zone Bench, Kolkata, vide order dated October 6, 2025, in the aforementioned matter, an on-site inspection was conducted by the committee on November 14, 2025, at 3:00 p.m. The inspection was facilitated by the presence of the following officials from the respective departments:

- **Shri Kanchan De**, Associated Officer, Environment Section, District Administration, Howrah.
- **Shri Subir Sarkar**, Assistant Engineer, Lower Damodar Construction Division, Irrigation & Waterways Department.





- **Shri Santu Naskar**, Junior Engineer (Drainage & sewerage), Howrah Municipal Corporation.

2. FININGS OF THE INSPECTION

The allegation in the instant O.A. is regarding Ichapur Drainage Canal. The Committee's key findings are as follows:

- It is alleged that water logging occurs during rainy season at the site. However, no water logging was observed at the site during inspection. However, no water logging was observed at the site during inspection.
- No uncleared municipal solid waste was observed at three municipal vats situated within the complex and no such obnoxious smell was felt near the vat during inspection. Remedial measures taken by the Howrah Municipal Corporation to get rid of water logging problem was observed.
- The areas under question are not under the territorial jurisdiction of the Irrigation and waterways Department. Howrah Municipal Corporation maintains double vent drain which outfalls drain channel No. VI of Howrah Drainage Channel, at downstream of Padmapukur Railway yard [Shalimar-Santragachi South-Eastern Railway Line.] Branch Channel VI is maintained by Irrigation & Waterways Department including periodic de-siltation (After at least 3 years interval as per existing norms) and periodic removal of water hyacinths under Annual Maintenance Contract.
- Very recently branch channel VI has been de-silted. The details of the scheme are as follows:

Name of Work:

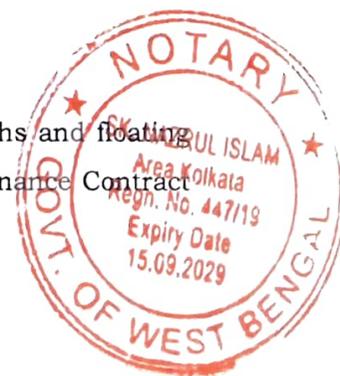
De-siltation of Branch Channel VI of Howrah drainage Channel (length 2250M) within Ward No. 41,45 under Howrah Municipal Corporation, P.S. – AJC Bose Botanical Garden, District- Howrah.

Amount of Work Rs. 1,27,36,918.00

Date of Commencement: 08-05-2025.

Date of completion: 03-11-2025

- As stated earlier periodical cleaning of Water Hyacinths and floating objects are done regularly through an Annual Maintenance Contract



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to keep the channel free from obstruction due to accumulation of floating objects.

- Construction of new pumping station at 72 Bus Stand which acts as force main for discharge accumulated drain water is completed and is functioning properly.
- Newly constructed pumping station at HIT quarters which acts as force main discharged accumulated drain water is completed and is functioning properly.
- Newly constructed pumping station at LRS Academy will act as force main for discharge accumulated drain water is completed. Only electrification work is due. It will start functioning in the month of January 2026.
- Time to time cleaning of the secondary transport points (STP) have been done through out the day as and when required for.

3. ANNEXURES

The following documents containing photographs are annexed to this report for the Tribunal's kind reference:

- **Annexure 'A-1':** Photograph of new pumping station at 72 Bus stand.
- **Annexure 'A-2':** Photograph of newly constructed pumping station at HIT quarters.
- **Annexure 'A-3':** Photograph of newly constructed pumping station at LRS Academy.
- **Annexure 'A-4':** Photograph taken during the inspection on November 14, 2025.
- **Annexure 'A-5':** Photographs of latest di-siltation work of Branch Channel No. VI undertaken by Irrigation & Waterways Department.

Copy of the inspection report is annexed herewith and marked with the letter 'A'.

4. That this deponent craves leave to file supplementary affidavit as may be directed by the Hon'ble Tribunal.



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5. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

6. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 4, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

Sibojati Chakrabarti
Advocate 01.12.2025
State of West Bengal

[Signature]
Deponent

District Magistrate
&
Collector, Howrah



Solely Affirmed and
Declared before me on the
Identification of the Advocate

[Signature]
Notary

Sk. Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Civil Court, Calcutta

01 DEC 2025

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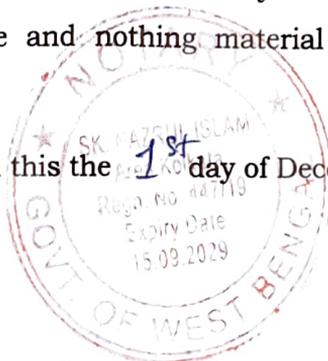


Verification

I, the deponent within named do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Kolkata, on this the 1st day of December, 2025.

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far



Identified by me

Sibojyoti Chakrabarti
Advocate

State of West Bengal

01.12.2025

Rafiqia
Deponent

District Magistrate
&
Collector, Howrah



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Answer A 38

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
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Original Application No. 140/2025/EZ

In the matter of:

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- versus -

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... Respondents

REPORT OF THE FACT-FINDING COMMITTEE

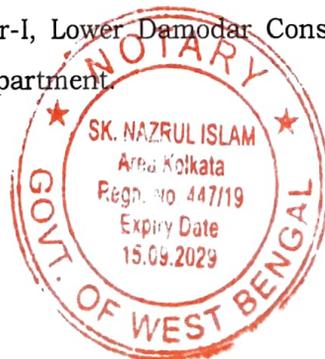
Constituted by the Hon'ble National Green Tribunal, Eastern Zone Bench,
Kolkata Vide Order dated August 21, 2025

1. INTRODUCTION AND CONSTITUTION OF THE COMMITTEE

In compliance with the solemn directions of the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata, vide order dated August 21, 2025, in the aforementioned matter, a fact-finding committee was constituted to investigate allegations in the instant O.A.

The Committee comprises of the following members:

- **Shri Partha Pratim Sadhukhan**, Officer-in -Charge, Environment Cell, Howrah Collectorate.
- **Shri Bimalendu Mal**, Environmental Engineer, Howrah Regional Office, West Bengal Pollution Control Board.
- **Shri Surit Kumar Mukhopadhyay**, Executive Engineer (Conservancy), Howrah Municipal Corporation.
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2. INSPECTION DETAILS

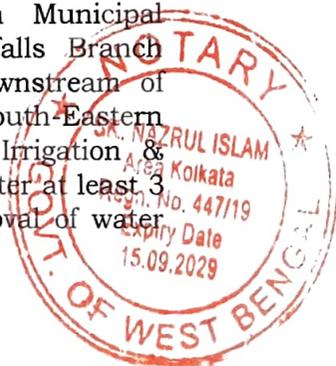
In compliance with the solemn directions of the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata, vide order dated October 6, 2025, in the aforementioned matter, an on-site inspection was conducted by the Committee on November 14, 2025, at 3:00 PM. The inspection was facilitated by the presence of the following officials from the respective departments:

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- The areas under question are not under the territorial jurisdiction of the Irrigation and Waterways Department. Howrah Municipal Corporation maintains double vent drain which outfalls Branch Channel No. VI of Howrah Drainage Channel, at downstream of Padmapukur Railway yard [Shalimar-Santragachi South-Eastern Railway line.] Branch Channel VI is maintained by Irrigation & Waterways Department including periodic de-siltation (After at least 3 years interval as per existing norms) and periodic removal of water





hyacinths under Annual Maintenance Contract.

- Very recently branch channel VI has been de-silted. The details of the scheme are as follows.

Name of Work:

De-siltation of Branch Channel VI of Howrah Drainage Channel (length 2250M) within Ward No. 41,45 under Howrah Municipal Corporation, P.S.- AJC Bose Botanical Garden, District- Howrah.

Amount of Work Rs. 1,27,36,918.00

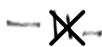
Date of Commencement: 08-5-2025.

Date of completion : 03-11-2025

- As stated earlier periodical clearing of Water Hyacinths and floating objects are done regularly through an Annual Maintenance Contract to keep the channel free from obstructions due to accumulation of floating objects.
- Construction of new pumping station at 72 Bus stand which acts as force main for discharge accumulated drain water, is completed and is functioning properly.
- Newly constructed pumping station at HIT quarters which acts as force main for discharge accumulated drain water is completed and is functioning properly.
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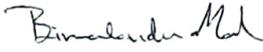
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- **Annexure 'A-3'**: Photograph of newly constructed pumping station at LRS Academy.
- **Annexure 'A-4'**: Photographs taken during the inspection on November 14, 2025.
- **Annexure 'A-5'**: Photographs of latest di-siltation work of Branch Channel No. VI undertaken by Irrigation & Waterways Department.

Submitted by:

Name & Designation	Signature
<p>Shri Partha Pratim Sadhukhan, Officer-in-Charge, Environment Cell, Howrah Collectorate</p>	
<p>Shri Bimalendu Mal Environmental Engineer, WBPCB, Howrah Regional Office</p>	
<p>Shri Surit Kumar Mukhopadhyay, Executive Engineer (Drainage & Sewerage), Howrah Municipal Corporation</p>	

<p>Shri Surajit Das, Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Department.</p>	<p> 14/11/2025</p>
<p>Shri Soumitra Halder, Executive Engineer (Drainage & sewerage), Howrah Municipal Corporation</p>	<p></p>

Date of Submission: 14-11-2025

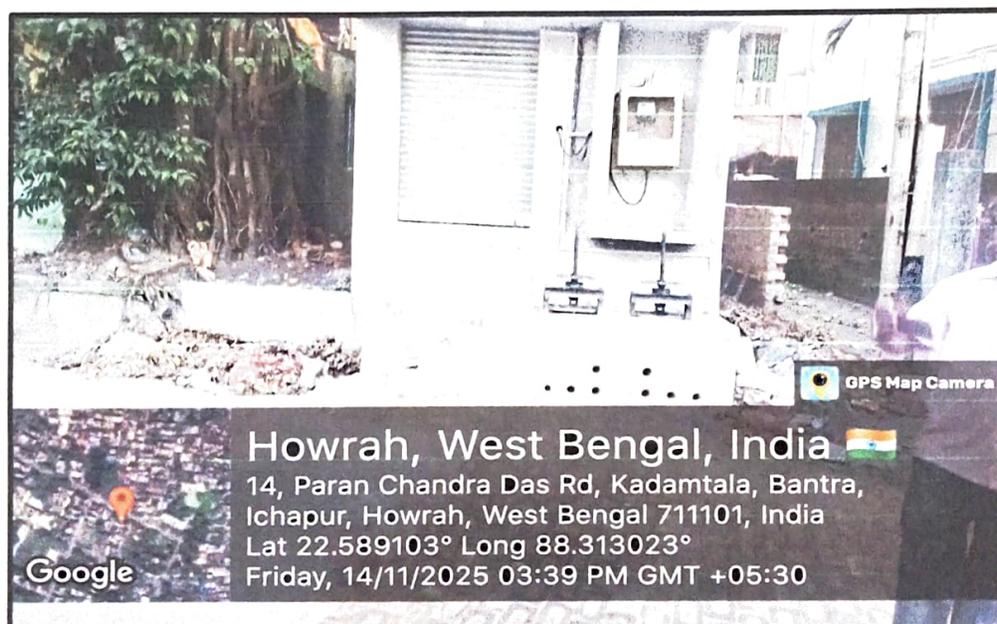
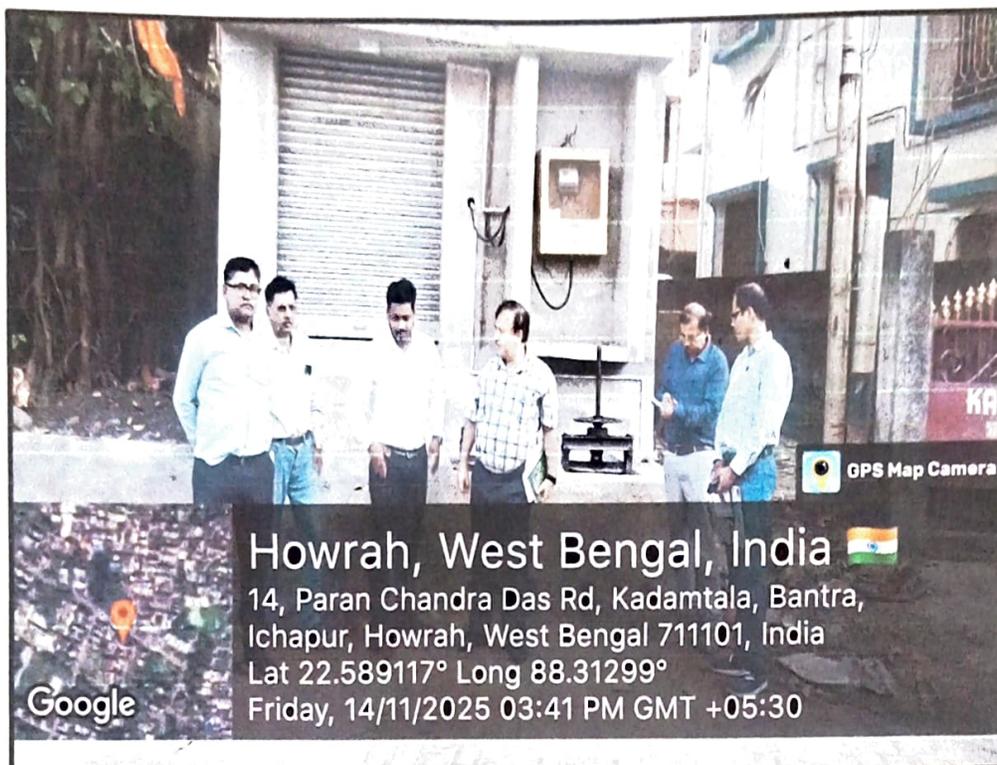
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Annexure 'A-1'

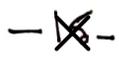
**New pumping station at 72 Bus stand**



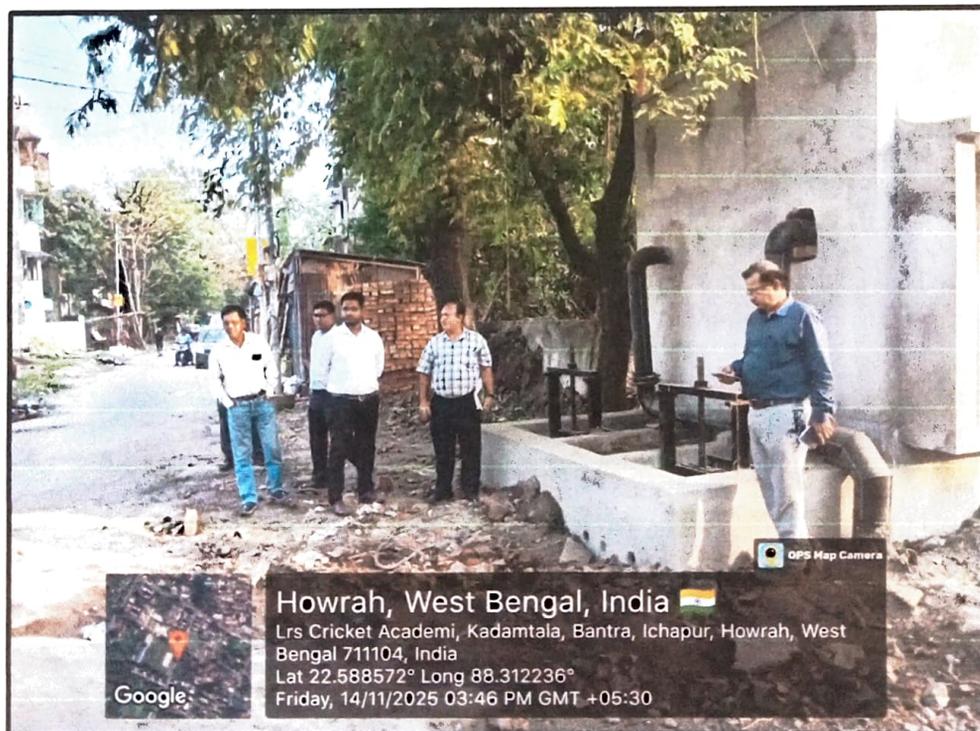
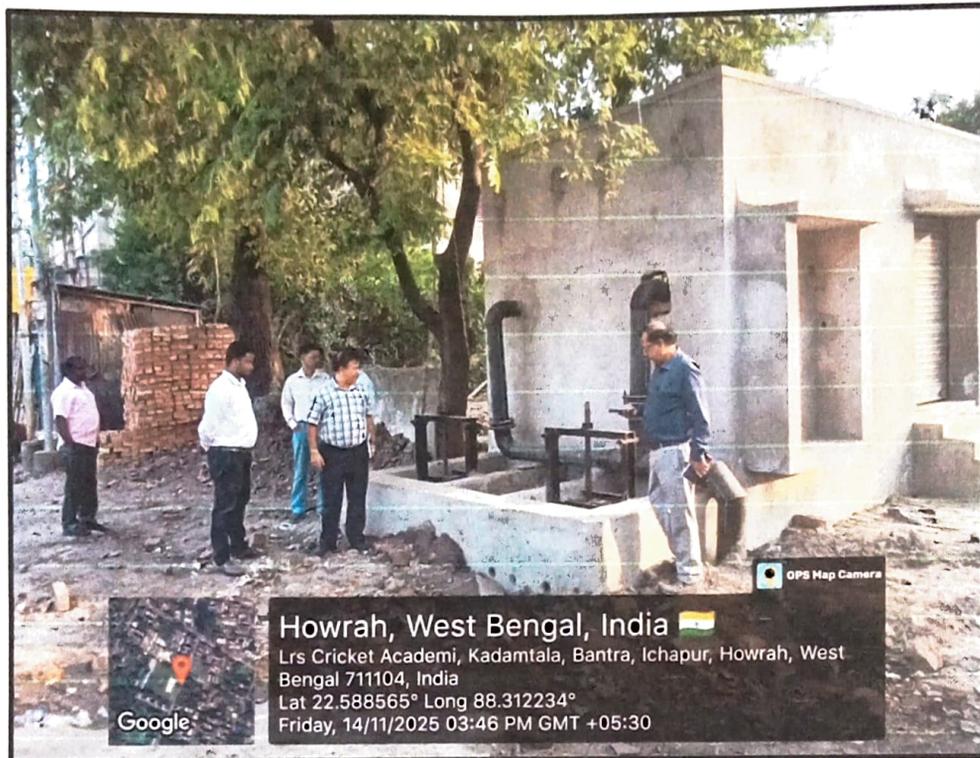
Annexure: A-2



Newly constructed pumping station at HIT quarters.



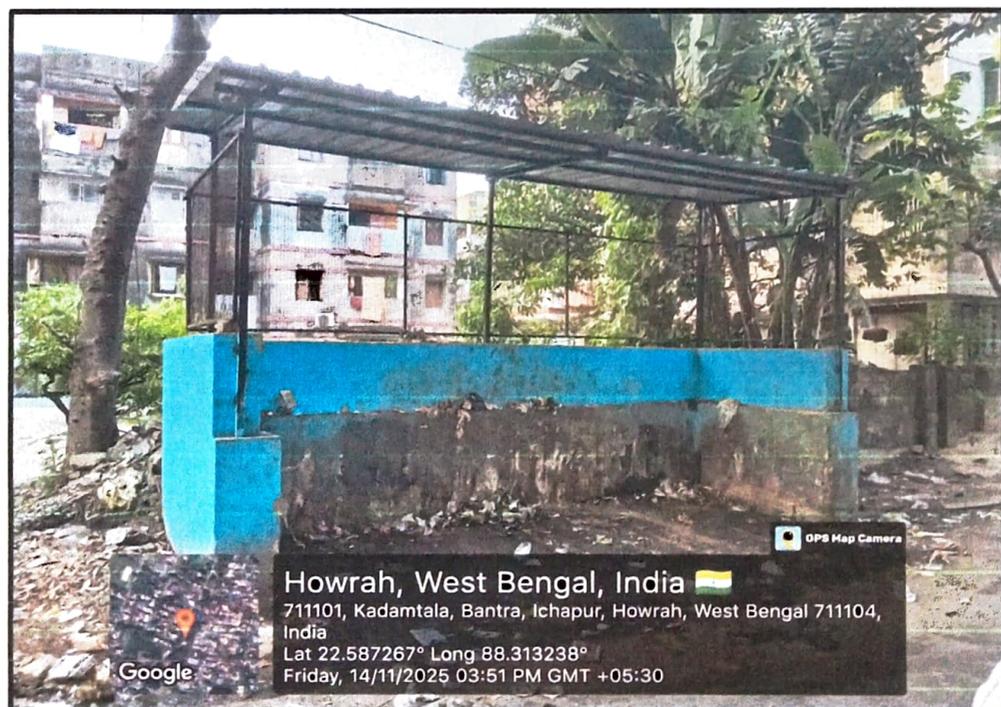
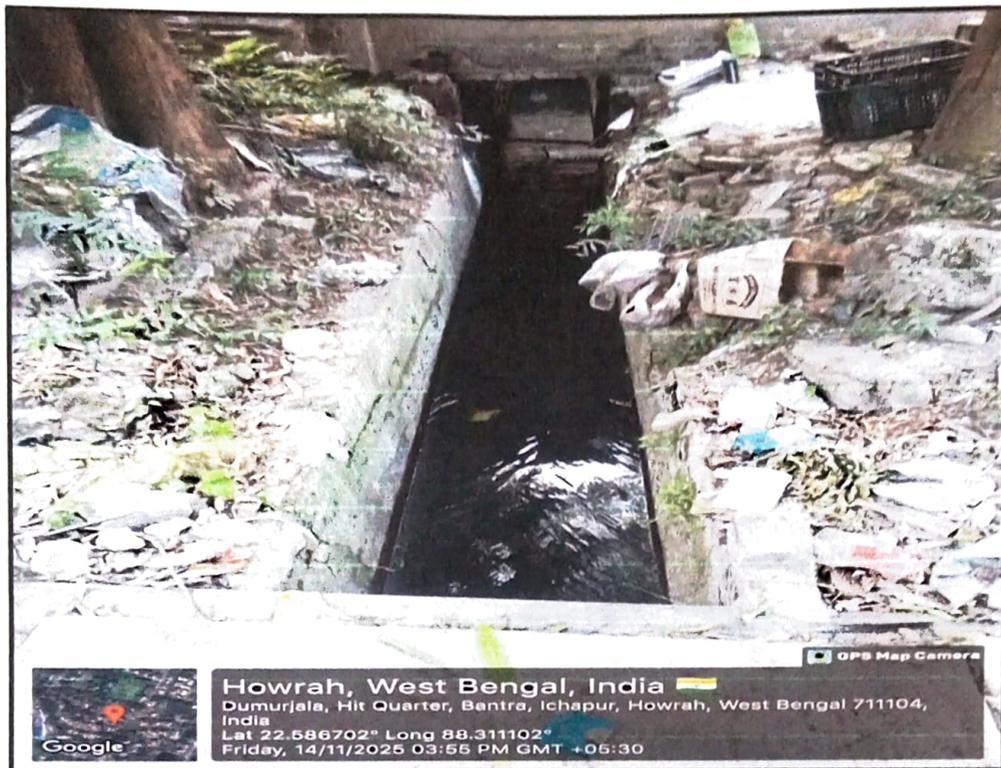
Annexure: A-3



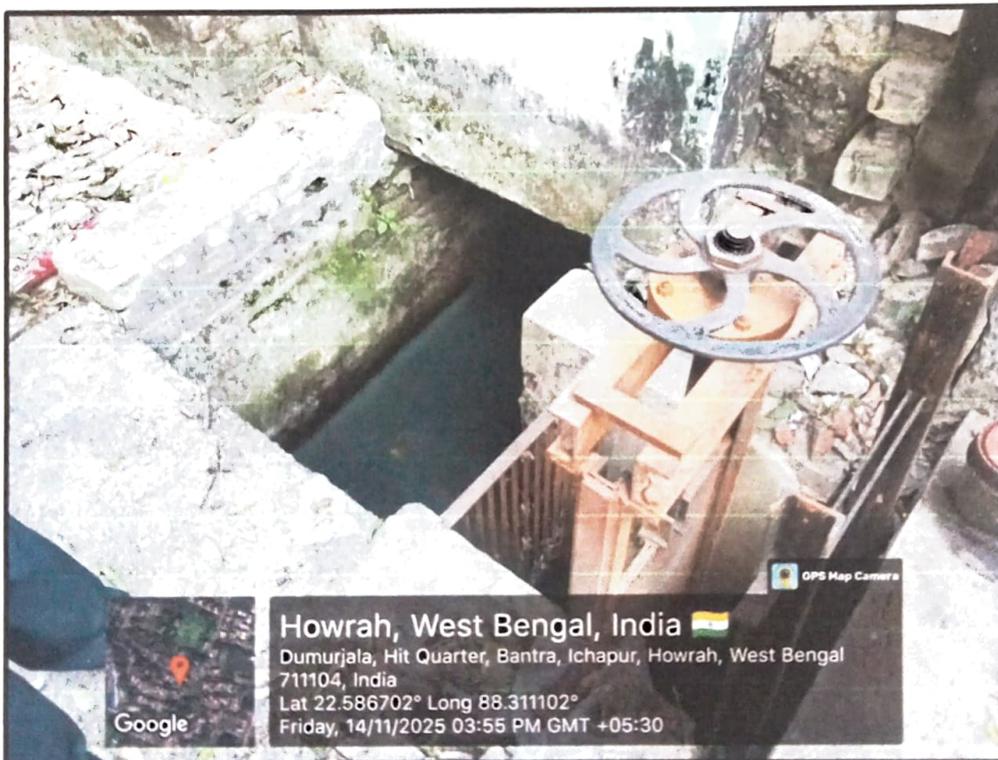
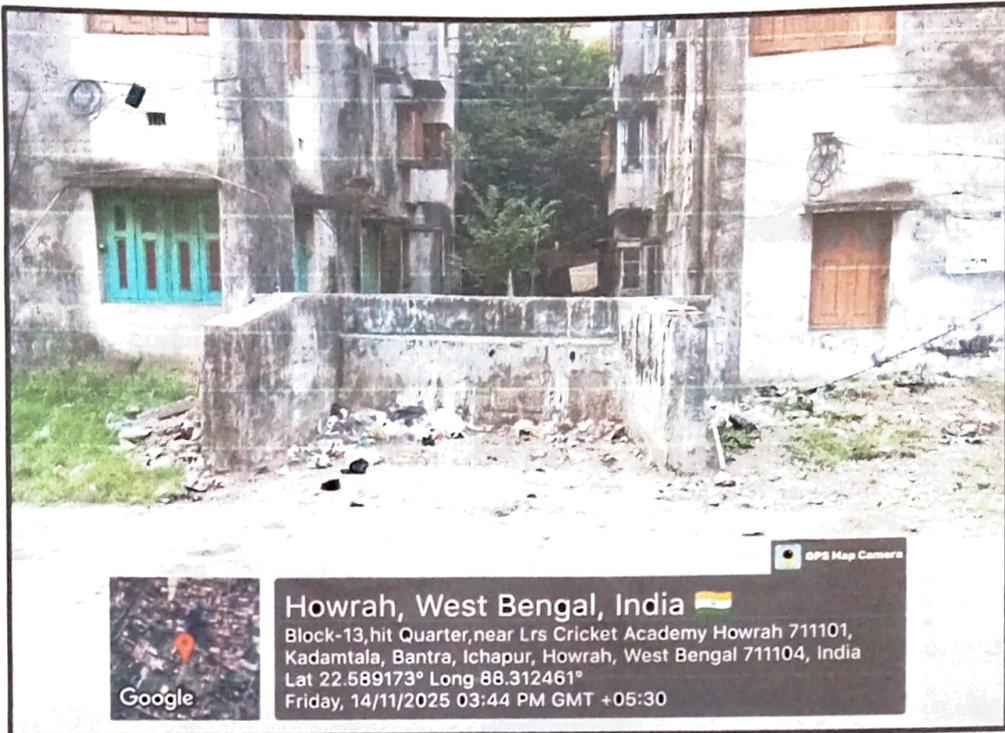
Newly constructed pumping station at LRS Academy.



Annexure: A-4



Photos captured during visit of the committee



Photos captured during visit of the committee.

Annexure: A-5

Photographs of di-siltation of Branch Channel No. VI undertaken by Irrigation & Waterways Department.



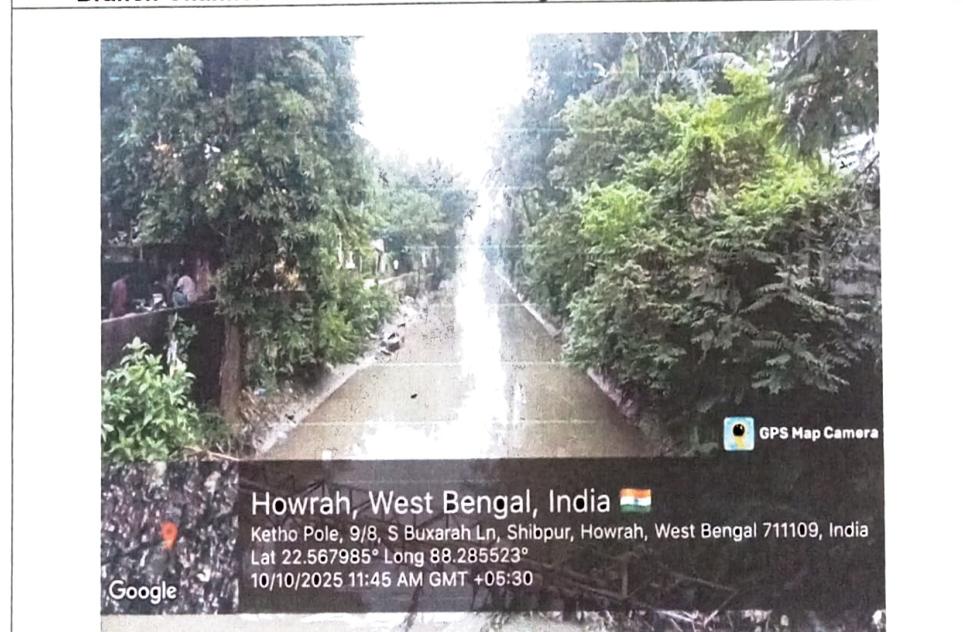
Branch Channel No. VI og Howrah Drainage Channel, Near Down of Padmapukur [During Work]



Branch Channel No. VI , Near outfall Point of Howrah Drainage Channel [During Work]



Branch Channel No. VI of Howrah Drainage Channel [After Completion]



Branch Channel No. VI of Howrah Drainage Channel [After Completion]

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Filed by:

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,
State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com